

various quarters for re-opening of Haldibari-Chilahati railway line between India and Bangladesh.

(c) and (d) No Sir. It has not been found feasible due to certain security considerations.

Representation by Railway Supervisor (Works)

2999. CHAUDHARY CHUNNI LAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the next promotion of the Supervisor (Works) is in the grade of Junior Engineer (Works) Grade II in various Civil Construction Division of Northern Railway whereas both these posts carry same pay scale of Rs. 1400-2300;

(b) whether the Supervisors (Works) in Northern Railway have represented for redesignating them a Junior Engineer (Works) Grade II on the ground that pay scales, recruitment procedures, nature of duties, etc. of both these posts are same and there will be no financial burden on the Government on account of this change in the designation; and

(c) if so, the action Government are taking on this representation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir, the next promotion of the Supervisor (Works) is to the post of Junior Engineer, Gr. II (Works).

(b) and (c) Supervisors (Works) of Northern Railway have represented for redesignating them as Junior Engineer Gr. II. There is no proposal at present to redesignate the Supervisors (Works) as

Junior Engineer and Junior Engineer (Works) Gr. II is a promotional post for the Supervisors (Works). Besides, the Vth Central Pay Commission has recommended different scales for Supervisors and the Junior Engineers and the parity in pay scales may not continue.

Outstanding dues of Railways towards NTPC, DESU, SEBs etc.

3000. DR. B.B. DUTTA: Will the Minister of RAILWAYS be pleased to state:

(a) the total amount the NTPC, DESU, State Electricity Boards and Private Power Stations owe to Railways as on 31st January, 1997, separately, zone-wise; and

(b) the steps taken by the Railways for recovery of these dues?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) A statements in attached. (See below).

(b) In order to avoid accretion of fresh outstanding dues, the scheme of pre-payment for carriage of coal consignments to all Power Houses pertaining to various SEBs has been imposed w.e.f. 1.10.96 and for BTPP w.e.f. 1.1.97.

In order to recover past outstanding dues upto 31.12.96 from various SEBs/Power Houses the matter has been considered by Cabinet Committee of Economic Affairs on 7.2.97, who have decided that 15% of the Central Plan Assistance to the State Governments/Govt. of NCT of Delhi would be set-aside for recoveries towards outstanding dues to Railways Coal Companies and Power Utilities and shared proportionately by each creditor.